

change was generated as a result thereof; and

(c) how much foreign exchange has been realised from the exports on which cash assistance has been given so far?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) to (c). Yes, Sir. The scheme of cash compensatory support has played a significant role in the continued expansion of exports and the rate of growth of exports of items supported by CCS has been more as compared to exports of other items.

The figures relating to the value of exports of items availing cash compensatory supporting during the last 3 years are:

Year	Value of Exports (Rs. in crores)
1979-80	2803.88
1980-81 (Provisional)	3372.49
1981-82 (Provisional)	3802.92

Financial Assistance to New Entrepreneur

249. SHRI C. T. DHANDAPANI: Will the Minister of FINANCE be pleased to state:

(a) whether the Reserve Bank of India has asked public financial institutions to extend financial assistance to new entrepreneurs; and

(b) if so, the salient features thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) In a large majority of cases, new entrepreneurs promote small scale industrial units. The instructions of the Reserve Bank of India to the public sector banks regarding assistance to small scale units would, *inter-alia*, apply to new entrepreneurs in this category.

(b). Small industries are included in the priority sector for the purpose of bank finance. It has been stipulated that by 1985, the assistance to the priority sector should constitute at least 40 per cent of the aggregate advances of the banks. With a view to help the small industries, application forms and agreement forms for assistance have been simplified. Greater delegation of authority has been made at the branch level and time limits for disposal of applications have been prescribed. It has been stipulated that there should be no insistence on margin or security or guarantee in giving assistance to small industries and the emphasis should be on the liability of the proposed project. Low rates of interest have also been stipulated for this sector. It has also been laid down that repayment programmes should be fixed according to the repaying capacity of the units.

The all India term lending financial institutions also provide concessions and special facilities to new entrepreneurs like lower promoters' contribution, consultancy facilities through the technical consultancy organisations sponsored by the all India term lending financial institutions, seed capital assistance for helping new entrepreneurs who have the necessary entrepreneurial talent but lack the resources to set up new ventures; etc.

Functioning of Kandla Free Trade Zone Units

250. SHRI NARAYAN CHOUBEY: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that many of the Kandla Free Trade Zone units are importing semi-finished goods and re-exporting them to third countries after a minor processing; and

(b) if so, the details and what action is proposed to be taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) All the units in Kandla Free Trade Zone are allowed to